

**BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 364/9/NCLT/AHM/2019

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**
Hon'ble Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2019**

Name of the Company: Silvassa Cement Products Pvt. Ltd.
V/s.
Noor India Buildcon Pvt. Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	DHRUV K DAVE	Advocate	Petitioner	
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2.

ORDER

None is present for the parties.

List the matter on 26.08.2019

Later on

The Learned Lawyer on behalf of the Petitioner appeared.

The Petitioner is directed to inform the date of hearing to the Respondent.

List the matter on 26.08.2019


CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL

Dated this the 31st day of July, 2019


MANORAMA KUMARI
MEMBER JUDICIAL